

**HIGH COURT OF TRIPURA  
AGARTALA**

Dated, Agartala, the 2<sup>nd</sup> December, 2019

**NOTIFICATION**

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting orders in respect of the following Officers of Tripura Judicial Service, namely: -

**DISTRICT: WEST TRIPURA**

**GRADE-I**

**No.F.13(1)(a)-HC/2019/21130** Shri Ashutosh Pandey, Addl. District & Sessions Judge (Court No.3), West Tripura Judicial District, Agartala is transferred and posted in the same station as Addl. District & Sessions Judge (Court No.2), West Tripura Judicial District, Agartala **in the existing vacancy.**

He will join his new assignment forthwith.

**No.F.13(1)(a)-HC/2019/21131** Shri Gobinda Das, Addl. District & Sessions Judge (Court No.5), West Tripura Judicial District, Agartala is transferred and posted in the same station as Addl. District & Sessions Judge (Court No.3), West Tripura Judicial District, Agartala **vice Shri Ashutosh Pandey, transferred.**

He will join his new assignment forthwith.

**No.F.13(1)(a)-HC/2019/21132** Shri V. P. Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), North Tripura Judicial District, Dharmanagar on his promotion to Grade-I of the service is transferred and posted as Addl. District & Sessions Judge (Court No.4), West Tripura Judicial District, Agartala **in the existing vacancy.**

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Debbarma as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

He will join his new assignment immediately after being relieved by **Shri Saamyajyoti Debnath, transferred.**

**No.F.13(1)(a)-HC/2019/21133** Shri Dhiman Debbarma, Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura on his promotion to Grade-I of the service is transferred and posted as Addl. District & Sessions Judge (Court No.5), West Tripura Judicial District, Agartala **vice Shri Gobinda Das, transferred.**

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Debbarma as Additional Sessions Judge, West Tripura Sessions Division

with Headquarters at Agartala with effect from the date of his taking over charge as such.

He will join his new assignment immediately after being relieved by Shri Subhadeep Saha, transferred.

## GRADE-II:

**No.F.13(1)(a)-HC/2019/21134 Shri Debasish Kar**, Civil Judge (Sr.Div)-cum-Assistant Sessions Judge, Dhalai Judicial District, Ambassa is transferred and posted as Deputy Director, Tripura Judicial Academy **in the existing vacancy**.

He will join his new assignment immediately after being relieved by Shri Satyajit Das, transferred.

**No.F.13(1)(a)-HC/2019/21135 Smti. Jhuma Datta Choudhury**, DLC & Deputy Secretary, Law, Govt. of Tripura, Agartala is transferred and posted as Principal Counsellor, Family Court, Agartala, West Tripura Judicial District **vice Shri Soumyo Bikash Das is transferred**.

She will join her new assignment immediately after being released by the State Government.

**No.F.13(1)(a)-HC/2019/21136 Shri Purandar Prasad Paul**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Unakoti Judicial District, Kailashahar is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), West Tripura Judicial District, Agartala **vice Smti. Sharmistha Mukherjee transferred**.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Paul as Chief Judicial Magistrate, West Tripura Judicial District with Headquarters at Agartala with effect from the date of his taking over charge as such.

He will join his new assignment immediately after appointment of Smti. Sharmistha Mukherjee as Judge, Family Court, Sonamura by the State Government and after being relieved by Shri Saikat Das, transferred.

**No.F.13(1)(a)-HC/2019/21137 Shri Soumyo Bikash Das**, Principal Counselor, Family Court, Agartala, West Tripura Judicial District, is transferred and posted as Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), West Tripura Judicial District, Agartala **vice Shri Sarbajeet Choudhury, transferred**.

In exercise of the powers conferred under sub-section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Das as Addl. Chief Judicial Magistrate, West Tripura Judicial District with Headquarters at Agartala with effect from the date of his taking over charge as such.

He will join his new assignment and relieve **Shri Sarbajeet Choudhury**, Addl. CJM, Agartala **forthwith** to enable Shri Choudhury to join his new assignment in the Law Department, Government of Tripura vice Smti. Jhuma Datta Choudhury, transferred. The charge of Principal Counsellor, Family Court

will remain with Shri Shaurav Saha, District Secretary, DLSA, West Tripura till Smti. Datta Choudhury takes over as such.

**No.F.13(1)(a)-HC/2019/21138 Shri Subhadeep Saha**, Civil Judge (Sr.Div)-cum-Asstt. Sessions Judge, Court No.2, West Tripura Judicial District, Agartala is transferred and posted as the Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura **vice Shri Dhiman Debbarma, transferred.**

He will join his new assignment forthwith after handing over the charge of his Court and office to Smti. Mou Banerjee, Civil Judge (Sr.Div.)-cum- Asstt. Sessions Judge (Court No.1), Agartala.

**No.F.13(1)(a)-HC/2019/21139 Shri Dulal Kanti Sukla Das**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.) Longtharai Valley, Dhalai Judicial District on his promotion to Grade-II of the Service is transferred and posted as Civil Judge (Sr.Div)-cum- Assistant Sessions Judge, **Court No.2**, West Tripura Judicial District, Agartala **vice Shri Subhadeep Saha, transferred.**

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Dulal Kanti Sukla Das as Assistant Sessions Judge, West Tripura Judicial District with Headquarters at Agartala with effect from the date of his taking over charge as such.

He will join his new assignment immediately after being relieved by Shri Abhijit Adhikari, Civil Judge (Jr. Div.)-cum-Judicial Magistrate, Second Class, Longtharai Valley, Dhalai Judicial District. **Shri Adhikari will hold concurrent charge of the Court of SDJM-cum-Civil Judge (Jr.Div.), Longtharai Valley.**

**No.F.13(1)(a)-HC/2019/21140 Smt. Jumili Debbarma**, Civil Judge (Jr. Div.)-cum- Judicial Magistrate, First Class (Court No.1), Agartala, West Tripura Judicial District on her promotion to Grade-II of the Service is transferred and posted as the Principal Counsellor, Addl. Family Court, Agartala, West Tripura.

She will join her new assignment immediately after being relieved by Smti. Dorothy Jamatia, transferred.

**GRADE-III:**

**No.F.13(1)(a)-HC/2019/21141 Smt. Yashvi Taneja**, Civil Judge (Jr.Div)-cum-Judicial Magistrate, First Class (Court No.2) Agartala, West Tripura Judicial District is transferred and posted in the same station as the Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), **Court No.1**, Agartala, West Tripura Judicial District **in the existing vacancy.**

**Smti. Taneja will hold the concurrent charge of Judicial Magistrate First Class-cum- Civil Judge (Jr.Div), Court No.2, Agartala.**

She will join her new assignment immediately after being relieved by Smti. Dorothy Jamatia, transferred.

**No.F.13(1)(a)-HC/2019/21142 Smt. Dorothy Jamatia**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), (Court No.1), Udaipur, Gomati Judicial District is transferred and posted as the Civil Judge (Jr.Div)-cum- Judicial Magistrate First Class, **Court No.1**, Agartala, West Tripura Judicial District **vice Smti. Jumili Debbarma, Transferred.**

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Jamatia to exercise such powers in West Tripura Judicial District from the date of her taking over charge as such.

**Smti. Jamatia will hold the concurrent charge of Civil Judge (Jr.Div)-cum- Judicial Magistrate First Class, Court No.2, Agartala vice Smti. Yashvi Taneja, transferred.**

The Chief Judicial Magistrate, Gomati Judicial District, Udaipur will make her charge arrangement so as to enable her to join her new assignment immediately.

**No.F.13(1)(a)-HC/2019/21143 Smti. Mitra Das, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Court No.5, Agartala, West Tripura Judicial District is transferred and posted in the same station as the Judicial Magistrate First Class-cum- Civil Judge (Jr.Div), **Court No.3**, Agartala, West Tripura Judicial District **in the existing vacancy.****

**Smti. Das will hold the concurrent charge of Judicial Magistrate, First Class-cum- Civil Judge (Jr.Div), Court No.4, Agartala.**

She will join her new assignment forthwith.

**No.F.13(1)(a)-HC/2019/21144 Shri Sanjan Lal Tripura, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Court No.6, Agartala, West Tripura Judicial District is transferred and posted in the same station as the Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), **Court No.5**, Agartala, West Tripura Judicial District **vice Smti. Mitra Das, transferred.****

He will join his new assignment forthwith.

**No.F.13(1)(a)-HC/2019/21145 Shri Samuel Malsom, an Officer in Grade-III of Tripura Judicial Service is posted as the Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), **Court No.6**, Agartala, West Tripura Judicial District **vice Shri Sanjan Lal Tripura, transferred.****

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Malsom to exercise such powers in West Tripura Judicial District from the date of his taking over charge as such.

He will join his new assignment immediately.

#### **DISTRICT: NORTH TRIPURA**

#### **KANCHANPUR:**

**No.F.13(1)(a)-HC/2019/21146 Shri Amarjit Dey, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kanchanpur, North Tripura Judicial District is transferred and posted in the same station as Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Kanchanpur, North Tripura Judicial District **in the existing vacancy.****

In exercise of the powers conferred under sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate Shri Dey as Sub-Divisional Judicial Magistrate, Kanchanpur, North Tripura Judicial District with effect from the date of his taking over charge as such.

He will take over the charge forthwith.

**No.F.13(1)(a)-HC/2019/21147 Shri Piyush Priyadarshi**, an Officer in Grade-III of Tripura Judicial Service is posted as Civil Judge (Jr.Div)-cum- Judicial Magistrate First Class, Kanchanpur, North Tripura Judicial District **vice Shri Amarjit Dey, transferred.**

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Priyadarshi to exercise such powers in North Tripura Judicial District from the date of his taking over charge as such.

He will join his new assignment immediately.

#### **DHARMANAGAR**

**No.F.13(1)(a)-HC/2019/21148 Shri Saamyajyoti Debnath**, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Gandacherra, Dhalai Judicial District on his promotion to Grade-II of the service is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), North Tripura Judicial District, Dharmanagar **vice Shri Veda Pratim Debbarma, transferred.**

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Debnath as Chief Judicial Magistrate, North Tripura Judicial District with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

He will join his new assignment immediately after handing over his charge to Shri Gaurav Kumar Shahi. Civil Judge (Jr.Div.)-cum-Judicial Magistrate, Second Class, Gandacherra, Dhalai Judicial District. **Shri Shahi will hold the concurrent charge of the Court of SDJM-cum-Civil Judge (Jr.Div.), Gandacherra.**

**No.F.13(1)(a)-HC/2019/21149 Smti. Anindita Deb Ray**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Dharmanagar, North Tripura Judicial District on her promotion to Grade-II of the service is transferred and posted in the same station as the District Secretary, District Legal Services Authority, North Tripura Judicial District, Dharmanagar **in the existing vacancy.**

She will join her new assignment after being relieved by Smti. Lisa Debbarma, transferred.

**No.F.13(1)(a)-HC/2019/21150 Smti. Lisa Debbarma**, an Officer in Grade-III of Tripura Judicial Service is posted as the Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Dharmanagar, North Tripura **vice Smti. Anindita Deb Ray transferred.**

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Debbarma to exercise such powers in North Tripura Judicial District from the date of her taking over charge as such.

She will join her new assignment immediately.

**Smti. Debbarma will hold the concurrent charge of the Court of Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Dharmanagar, North Tripura Judicial District.**

**DISTRICT: DHALAI TRIPURA**

**AMBASSA:**

**No.F.13(1)(a)-HC/2019/21151 Shri Satyajit Das, Civil Judge (Jr.Div.)-cum-Judicial Magistrate, First Class, Amarpur, Gomati Judicial District on his promotion to Grade-II of the service is transferred and posted as Civil Judge (Sr.Div.)-cum-Assistant Sessions Judge, Ambassa, Dhalai Judicial District **vice Shri Debashish Kar, transferred.****

**Shri Das will also hold the additional charge of the District Secretary, DLSA, Dhalai Judicial District.**

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Das as Assistant Sessions Judge, Dhalai Judicial District with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Das will join his new assignment immediately after being relieved by Shri Avinash Jamatia, transferred.

**KAMALPUR:**

**No.F.13(1)(a)-HC/2019/21152 Smti. Jekashmee Debbarma, Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Kamalpur, Dhalai Judicial District is transferred and posted in the same station as Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Kamalpur, Dhalai Judicial District **vice Smti. Lopamudra Dasgupta, transferred.****

In exercise of the powers conferred under sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate Smti. Debbarma as Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District with effect from the date of her taking over charge as such.

She will join her new assignment forthwith.

**No.F.13(1)(a)-HC/2019/21153 Shri Bikash Debbarma, an Officer in Grade-III of Tripura Judicial Service is posted as Civil Judge (Jr.Div.)-cum-Judicial Magistrate First Class, Kamalpur, Dhalai Judicial District **vice Smti. Jekashmee Debbarma transferred.****

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Debbarma to exercise such powers in Dhalai Judicial District from the date of his taking over charge as such.

He will join his new assignment immediately.

## **DISTRICT: KHOWAI TRIPURA**

**No.F.13(1)(a)-HC/2019/21154 Smt. Ishika Dan**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate, First Class, Khowai, Khowai Judicial District on her promotion in Grade-II of the service is transferred and posted in the same station as the Civil Judge (Sr.Div)-cum-Assistant Sessions Judge **in the existing vacancy**.

**She will hold the additional charge of the District Secretary, District Legal Services Authority, Khowai Judicial District.**

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Smti. Dan as Assistant Sessions Judge, Khowai Judicial District with Headquarters at Khowai with effect from the date of his taking over charge as such.

She will join her new assignment immediately after handing over the charge of her Court and Office to Smti. Deepa Bhattacharya, Judicial Magistrate, First Class-cum-Civil Judge (Jr.Div.), Khowai, Khowai Judicial District.

**Smti. Bhattacharya will hold the concurrent charge of the Court of Civil Judge (Jr.Div.)-cum-Judicial Magistrate, First Class, Khowai.**

## **DISTRICT : UNAKOTI TRIPURA**

**No.F.13(1)(a)-HC/2019/21155 Shri Saikat Das**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate, First Class, Belonia, South Tripura Judicial District on his promotion to Grade-II of the service is transferred and posted as the Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Unakoti Judicial District, Kailashahar **vice Shri Purandar Prasad Paul transferred**.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Das as Chief Judicial Magistrate, Unakoti Judicial District with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

He will move to join his new assignment after the notification of appointment of Smti. Sharmistha Mukherjee as Judge, Family Court, Sonamura is issued by the State Government. Shri Das will handover the charge of his Court and office to Smti. Madhumita Biswas, Judicial Magistrate, Second Class-cum-Civil Judge (Jr. Div.), Belonia for joining his new assignment.

**Smti. Biswas will hold the concurrent charge of Civil Judge (Jr. Div.)-cum-Judicial Magistrate, First Class, Belonia, South Tripura Judicial District.**

**No.F.13(1)(a)-HC/2019/21156 Smti. Lopamudra Dasgupta**, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Kamalpur, Dhalai Judicial District on her promotion to Grade-II of the Service is transferred and posted as the Principal Counsellor, Family Court, Unakoti Judicial District, Kailashahar **in the existing vacancy**.

Smti Dasgupta will join her new assignment after being relieved by Smti. Jekashmee Debbarma, transferred.

**No.F.13(1)(a)-HC/2019/21157 Shri Ramyangshu Sekhar Bhattacharjee**, Judicial Magistrate, First Class-cum-Civil Judge (Jr.Div.), Kailashahar, Unakoti Judicial District on his promotion to Grade-II of the Service is transferred and posted as the District Secretary, District Legal Services Authority, Kailashahar, Unakoti Judicial District **in the existing vacancy**.

He will join his new assignment immediately after handing over the charge of his Court and Office to Shri Raja Gupta, Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Kailashahar.

**DISTRICT: GOMATI TRIPURA**

**UDAIPUR**

**GRADE-I:**

**No.F.13(1)(a)-HC/2019/21158 Shri Anshuman Chowdhury**, newly appointed Grade-I officer of Tripura Judicial Service is posted as the Addl. District & Sessions Judge, Gomati Judicial District, Udaipur **vice Shri Sankar Lal Dutta transferred**.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Chowdhury as Additional Sessions Judge, Gomati Sessions Division with Headquarters at Udaipur with effect from the date of his taking over charge as such.

He will join his new assignment and relieve Shri Sankar Lal Dutta, Addl. District & Sessions Judge, Gomati Judicial District, Udaipur to enable Shri Dutta to join his new assignment **forthwith**.

**GRADE-III:**

**No.F.13(1)(a)-HC/2019/21159 Shri Rajarshi Chakraborty**, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Sabroom, South Tripura Judicial District is transferred and posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class (Court No.1), Udaipur, Gomati Judicial District **vice Smt. Tanusree Debnath, transferred**.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Chakraborty to exercise such powers in Gomati Judicial District from the date of his taking over charge as such.

He will join his new assignment after handing over the charge of his Court and office to Smti. Swastika Das, Civil Judge (Jr. Div.)-cum-Judicial Magistrate, Second Class, Sabroom.

**Smti. Das will hold the concurrent charge of Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Sabroom, South Tripura Judicial District.**

**No.F.13(1)(a)-HC/2019/21160 Smt. Debjani Majumder**, an officer in Grade-III of Tripura Judicial Service is posted as the Judicial Magistrate First Class (Court No.1)-cum-Civil Judge (Jr.Div), (Court No.2), Udaipur, Gomati Judicial District **vice Smt. Dorothy Jamatia, transferred**.



In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Smti. Majumder to exercise such powers in Gomati Judicial District from the date of her taking over charge as such.

She will join her new assignment immediately.

**AMARPUR:**

**No.F.13(1)(a)-HC/2019/21161** Shri Avinash Jamatia, an officer in Grade-III of Tripura Judicial Service is posted as the Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Amarpur, Gomati Judicial District **vice Shri Satyajit Das transferred.**

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to Shri Jamatia to exercise such powers in Gomati Judicial District from the date of his taking over charge as such.

He will join his new assignment immediately.

**He will hold the concurrent charge of the Court of Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Amarpur, Gomati Judicial District.**

**DISTRICT: SEPAHIJALA TRIPURA**

**GRADE-I:**

**No.F.13(1)(a)-HC/2019/21162** Smti. Sharmistha Mukherjee, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), West Tripura Judicial District, Agartala on her promotion to Grade-I of the service is transferred and posted as Judge, Family Court, Sonamura, Sepahijala Judicial District, **in the existing vacancy.**

**She will join her new assignment immediately after being appointed as Judge, Family Court, Sonamura, Sepahijala Judicial District by the State Government by issuing notification under Section 4 of the Family Courts Act, 1984 and after being relieved by Shri Purandar Prasad Paul, transferred.**

**GRADE-II:**

**No.F.13(1)(a)-HC/2019/21163** Smt. Tanusree Debnath, Civil Judge (Jr.Div.)-cum-Judicial Magistrate, First Class, Udaipur, Gomati Judicial District on her promotion to Grade-II of the service is transferred and posted as the District Secretary, District Legal Services Authority, Sepahijala Judicial District, Sonamura **in the existing vacancy.**

She will join her new assignment immediately after being relieved by Shri Rajarshi Chakraborty, transferred.

**No.F.13(1)(a)-HC/2019/21164** Smti. Surabhi Shekhar, Judicial Magistrate Second Class-cum-Civil Judge (Jr.Div.), Sonamura, Sepahijala Judicial District transferred and posted as ALC & Under Secretary, Law Department will join her new assignment forthwith after handing over the charge of her Court and office to

Shri Divya Prakash Mishra, Civil Judge (Jr.div.)-cum-Judicial Magistrate First Class, Sonamura.

**In exercise of the powers conferred under sub section (3) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate First Class to all Civil Judge (Jr.Div.)-cum-Judicial Magistrate, Second Class and Judicial Magistrate, Second Class-cum-Civil Judge (Jr.Div.) of Tripura to exercise such powers within their respective District with immediate effect.**

By Order

Sd/-  
(S.G.Chattopadhyay)  
Registrar General

No.F.13(1)(a)-HC/19/21165-245      Dated, Agartala, the 2<sup>nd</sup> December, 2019

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Secretary**, Law Department, Government of Tripura, Agartala for information and necessary action. He is requested to take immediate step for **issuing necessary Notification establishing the Family Court for Sonamura and specifying the local limits of the area of its jurisdiction in terms of Section 3 and appointing Smti. Sharmistha Mukherjee as Judge, Family Court, Sonamura, Sepahijala Judicial District in terms of Section 4 of the Family Courts Act, 1984** so that Smti. Mukherjee can join her new assignment immediately. He is also requested to release Smti. Jhuma Datta Choudhury, Dy. Secretary from Law Department immediately to enable Smti. Choudhury to join her new assignment. The services of Shri Rahul Roy, Under Secretary, Law may also be placed at the disposal of the High Court immediately for his posting.
5. **The District & Sessions Judge**, Dhalai Judicial District, Ambassa/ South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura. **They are requested to ensure that the officers those who have been transferred join their new assignment strictly in terms of the order of the High Court.**
6. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.

11. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District.
12. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ West Tripura Judicial District, Agartala/ Dhalai Judicial District, Ambassa/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. **Shri Ashutosh Pandey**, Addl. District & Sessions Judge (Court No.3), West Tripura Judicial District, Agartala **for information and necessary action.**
17. **Shri Sankar Lal Dutta**, Addl. District & Sessions Judge, Gomati Judicial District, Udaipur **for information and necessary action.**
18. **Shri Anshuman Chowdhury**, newly appointed Grade-I officer of Tripura Judicial Service **for information and necessary action.**
19. **Shri Gobinda Das**, Addl. District & Sessions Judge (Court No.5), West Tripura Judicial District, Agartala **for information and necessary action.**
20. **Shri V. P. Debbarma**, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), North Tripura Judicial District, Dharmanagar **for information and necessary action.**
21. **Shri Dhiman Debbarma**, Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura **for information and necessary action.**
22. **Smti. Sharmistha Mukherjee**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), West Tripura Judicial District, Agartala **for information and necessary action.**
23. **Shri Debasish Kar**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Dhalai Judicial District, Ambassa **for information and necessary action.**
24. **Smti. Jhuma Datta Choudhury**, DLC & Deputy Secretary, Law, Govt. of Tripura, Agartala **for information and necessary action.**
25. **Shri Purandar Prasad Paul**, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Unakoti Judicial District, Kailashahar **for information and necessary action.**
26. **Shri Soumyo Bikash Das**, Principal Counselor, Family Court, Agartala, West Tripura Judicial District **for information and necessary action.**
27. **Shri Sarbajeet Choudhury**, Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), West Tripura Judicial District, Agartala **for information and necessary action.**
28. **Shri Subhadeep Saha**, Civil Judge (Sr.Div) & Asstt. Sessions Judge, Court No.II, West Tripura Judicial District, Agartala **for information and necessary action.**
29. **Shri Saamyajyoti Debnath**, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Gandacherra, Dhalai Judicial District **for information and necessary action.**
30. **Smti. Lopamudra Dasgupta**, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Kamalpur, Dhalai Judicial District **for information and necessary action.**
31. **Smt. Ishika Dan**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate, First Class, Khowai, Khowai Judicial District **for information and necessary action.**

32. **Smti. Anindita Deb Ray**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Dharmanagar, North Tripura Judicial District **for information and necessary action.**
33. **Shri Saikat Das**, Civil Judge (Jr. Div.)-cum-Judicial Magistrate, First Class, Belonia, South Tripura Judicial District **for information and necessary action.**
34. **Smt. Tanusree Debnath**, Civil Judge (Jr.Div.)-cum-Judicial Magistrate, First Class, Udaipur, Gomati Judicial District **for information and necessary action.**
35. **Shri Ramyangshu Sekhar Bhattacharjee**, Judicial Magistrate, First Class-cum-Civil Judge (Jr.Div.), Kailashahar, Unakoti Judicial District **for information and necessary action.**
36. **Shri Dulal Kanti Sukla Das**, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.) Longtharai Valley, Dhalai Judicial District **for information and necessary action.**
37. **Shri Satyajit Das**, Civil Judge (Jr.Div.)-cum-Judicial Magistrate, First Class, Amarpur, Gomati Judicial District **for information and necessary action.**
38. **Smt. Jumili Debbarma**, Civil Judge (Jr. Div.)-cum- Judicial Magistrate, First Class, Agartala, West Tripura Judicial District. **for information and necessary action.**
39. **Smti. Jekashmee Debbarma**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kamalpur, Dhalai Judicial District **for information and necessary action.**
40. **Shri Rahul Roy**, ALC & Under Secretary, Law, Government of Tripura.
41. **Shri Amarjit Dey**, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kanchanpur, North Tripura **for information and necessary action.**
42. **Shri Divya Prakash Mishra**, Civil Judge (Jr.div.)-cum-Judicial Magistrate First Class, Sonamura **for information and necessary action.**
43. **Smt. Yashvi Taneja**, Civil Judge (Jr.Div)-cum-J.M. First Class Court No.1 Agartala, West Tripura Judicial District. **for information and necessary action.**
44. **Shri Rajarshi Chakrabaorty**, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Div.), Sabroom, South Tripura Judicial District **for information and necessary action.**
45. **Smti. Deepa bhattacharya**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Khowai, Khowai Judicial District **for information and necessary action.**
46. **Smt. Dorothy Jamatia**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), (Court No.1), Udaipur, Gomati Judicial District. **for information and necessary action.**
47. **Smti. Mitra Das**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Court No.5, Agartala, West Tripura Judicial District **for information and necessary action**
48. **Shri Sanjan Lal Tripura**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Court No.6, Agartala, West Tripura Judicial District **for information and necessary action**
49. **Smti. Surabhi Shekhar**, Judicial Magistrate, Second Class-cum-Civil Judge (Jr.Div.), Sonamura, Sepahijala Judicial District **for information and necessary action.** In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Surabhi Shekhar.

50. **Shri Abhijit Adhikari**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Longtharai Valley, Dhalai Judicial District **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Shri Adhikari.
51. **Shri Piyush Priyadarshi**, an Officer in Grade-III of Tripura Judicial Service **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Shri Priyadarshi.
52. **Shri Gaurav Kumar Shahi**, Civil Judge (Jr.Div.)-cum-Judicial Magistrate, Second Class, Gandacherra, Dhalai Judicial District **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Shri Shahi.
53. **Smti. Archana Reang**, Judicial Magistrate, Second Class-cum-Civil Judge (Jr.Div.), Udaipur, Gomati Dhalai Judicial District **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Reang.
54. **Smti. Papri Debbarma**, Judicial Magistrate, Second Class-cum-Civil Judge (Jr.Div.), Kailashahar, Unakoti Judicial District **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Debbarma.
55. **Smti. Madhumita Biswas**, Judicial Magistrate, Second Class-cum-Civil Judge (Jr.Div.), Belonia, South Tripura Judicial District **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Biswas.
56. **Shri Avinash Jamatia**, an officer in Grade-III of Tripura Judicial Service **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Shri Jamatia.
57. **Samuel Malsom**, an Officer in Grade-III of Tripura Judicial Service **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Samuel Malsom.
58. **Smti. Lisa Debbarma**, an Officer in Grade-III of Tripura Judicial Service **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Debbarma.
59. **Shri Bikash Debbarma**, an Officer in Grade-III of Tripura Judicial Service **for information and necessary action**. In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Shri Debbarma.
60. **Smti. Swastika Das**, Civil Judge(Jr.Div.)-cum- Judicial Magistrate, Second Class, Sabroom, South Tripura Judicial District **for information and**

**necessary action.** In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Das.

61. **Smt. Debjani Majumder**, an officer in Grade-III of Tripura Judicial Service **for information and necessary action.** In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to vest the powers of the Judicial Magistrate, First Class to Smti. Majumder.
62. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
63. The Treasury Officer, Udaipur, Gomati District/ Belonia, South Tripura Revenue District/ Khowai, Khowai District/ Kailashahar, Unakoti Revenue District/ Dhalai Revenue District, Ambassa/ Dharmanagar, North Tripura District/ Sonamura, Sepahijala District.
64. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
65. The Assistant Registrar (Admn. P & M), High Court of Tripura, Agartala.
66. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in Official Website of the High Court.
67. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
68. Personal file of the Officers concerned.
69. ORDER FILE.

  
**Registrar General**  
**High Court of Tripura**